

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 152 (ND) /2018

CORAM:

PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

NAME OF THE COMPANY: Sh. Rajeev Kumar Jha Vs. Nexxbase Marketing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present : Mr. Sanjiv Dagar, Advocate for the Petitioner

ORDER

Notice to the Respondent vide all modes including through the process of the Bench returnable on 1st March, 2018. Notice be also effected through the Directors of Corporate Debtor. Dasti as well. Affidavit of service be filed.

-s-d-1
(Deepa Krishan)
Member (T)

-s-d-1
(Ina Malhotra)
Member (J)